

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 292 of 2014 &  
IA Nos. 25, 235 of 2015**

**Dated: 1<sup>st</sup> April, 2016**

**In the matter of :**

**Gujarat Gas Co. Ltd.**

**.... Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Anr. .... Respondent(s)**

**ORDER**

The Court has not assembled today. As agreed by the parties, list the matter on **13.05.2016**.

**Court Master**